

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-138(ND)/2017

IN THE MATTER OF:

Sh. Gagandeep Singh Bhatia & Anr.

.. PETITIONER

Vs.
Registrar of Companies

.. RESPONDENT

SECTION :
Under Section 252

Order delivered on 18.9.2017


Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :-

For the Respondents :-

ORDER

Due to paucity of time arising out of sitting in the Principal Bench, the matter was not able to be taken up and hence, the case is adjourned to 21.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.9.2017